

\214

CrI.A.No. 271 OF 2003

ITEM No.101(P.H.)

Court No.11

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.271 of 2003

Karan Singh & Ors. Appellant(s)

VERSUS

State of M.P. Respondent.

(With office report)

Date : 07/08/2003: This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Appellant (s) Mr. Sushil Kumar, Sr. Adv.

Mr. Sanjay Jain, Adv.

Mr. Adolf Mathew, Adv.

Mr. Harshvardhan Jha, Adv.

Mr. Hari Shankar K. Adv.

For Respondent (s) Mr. R.P. Gupta, Sr. Adv.

Mrs. Kamakshi S. Mehlwal, Adv.

Mr. Binod Kumar Jha, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. Sushil Kumar, learned senior counsel for the appellants resumed his arguments at 10.35 a. m. and concluded at 12.10 p.m. Thereafter Mr. R.P. Gupta, learned senior counsel for the respondent started his arguments and concluded at 3.25 p.m. Arguments concluded. Judgment reserved.

(Y.P. DHAMIJA)

(VEERA VERMA)

COURT MASTER

COURT MASTER